

DAILY BOARD (COURT ROOM NO. 33)
DATED 13.07.2020.

HHJ SMT. SANJASHREE GHARAT (COURT ROOM NO. 33)				
Sr. No.	POCSO Spl. Case. No.	Name of Parties	Stage	Next Date
1.	Pocso Spl. Case 249/16	The State of Chunabhatti Police Stn. Vs. Atikur Rehaman Mohammad Hasan Ansari @ Janab	Judgment	
2.	Pocso Spl. Case 263/15	The State of J.J. Marg Police Stn. Vs. Pankaj Arjunbhai Koli	Argument	
3.	BA POCSO 825/2020	The State of V.B. Nagar Police Stn. Vs. Arshad M. Akram Choudhary	Hearing	
4.	BA Pocso 826/2020	The State of V.B. Nagar Police Stn. Vs. Nasreen Bano Akram Choudhary	Hearing	
5.	BA Pocso 854/2020	State Government Vs. Suraj Vinod Lohat	Hearing	
6.	BA POCSO 789/2020	Puttan @ Safik Samiulla Khan Vs. State Govt. Vikhroli Police Station	Reply/Say	
7.	BA POCSO 848/2020	Pannalal Ghinaya Gautam Vs. The State of Ghatkopar Police Stn.	Reply/Say	
8.	BA 734/2020 in Pocso 46/18	Anwar Ashikali Idrisi Vs The State of Santacruz Police Stn.	Report	
9.	BA Exh. in SC 463/17	The State of Bhandup Police Stn. Vs Vikas Mahadev Bane & 3 Ors.	Reply	

Sheristedar